

Government of India  
Ministry of Finance  
Department of Revenue

**LOK SABHA  
UN-STARRED QUESTION NO. 2545**

TO BE ANSWERED ON MONDAY, THE 17 MARCH, 2025/26 PHALGUNA, 1946 (SAKA)

**Ekal Anubandh**

2545. Shri Praveen Patel  
Shri Radheshyam Rathiya  
Shri P C Mohan  
Shri Manoj Tiwari  
Shri Khagen Murmu  
Shri Balabhadra Majhi

Will the Minister of Finance be pleased to state:

- (a) the impact of digital initiatives like the 'Ekal Anubandh' on the overall ease of doing business for corporate entities engaged in international trade;
- (b) whether the e-bond and e-bank guarantee facility introduced under the 'Ekal anubandh' be integrated with corporate financial compliance systems; and
- (c) the manner in which the Government plans to ensure seamless adoption by businesses?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF FINANCE  
(SHRI PANKAJ CHAUDHARY)**

(a) The digital initiative of 'Ekal Anubandh' has introduced a Single All-India Multipurpose Electronic Bond, with end-to-end automation, for importers and exporters in lieu of the transaction-wise Bonds being submitted across different ports and provides a facility for electronic execution of Bond through integration with National E-Governance Services Limited (NeSL) and online linking of electronic Bank Guarantee.

These digital solutions have made the processes more convenient and efficient for corporate entities engaged in international trade.

(b) There is no proposal for integrating E-bond and E-bank guarantee facility with corporate financial compliance systems.

(c) The Central Board of Indirect Taxes & Customs has issued Circular No. 04/2025-Customs dated 17<sup>th</sup> Feb, 2025 for implementation and adoption by businesses.

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